NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

51. C.P. 97/(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- Aashu Yadav
V/s
Era Realtors Private Limited

Section: 73(4) of the Companies Act, 2013

ORDER

Mr. Aashu Yadav, Petitioner in person present through VC, and Counsel, Namrata Powalkar appeared for the Respondent through VC. It has been pointed out that pleadings in the present matter are complete. List this matter for hearing on **12.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT